

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH**

**REVIEW APPLICATION NO.170/00018/2020
IN
ORIGINAL APPLICATION NO.170/01376/2019**

DATED THIS THE 20TH DAY OF APRIL, 2021

CORAM:

HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)
**(On video conference from Central Administrative Tribunal,
Chandigarh Bench, Chandigarh.)**

HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)
On video conference from Central Administrative Tribunal, Bangalore
Bench, Bangalore.)

Union of India
Represented by
Secretary,
Ministry of Home Affairs,
North Block,
New Delhi-110 001. Review Applicant/Respondents

(By Advocate Shri M.V. Rao)

Vs.

Dr. Rajvir Pratap Sharma,
No.28, Golden Orchard,
Near Sharma Farm House,
Doddagubbi Village,
Bangalore-560 077.Respondents

O R D E R (ORAL)**PER: SURESH KUMAR MONGA, MEMBER (J)**

Shri M.V. Rao, learned counsel for the Review Applicant/respondent at the very outset submitted that since the original applicant Dr.Rajvir Pratap Sharma has expired, therefore, this Review Application does not survive.

2 In view of the above submission made by Shri M.V. Rao, the Review Application and MA.No.120/2020 are disposed of accordingly.

**(RAKESH KUMAR GUPTA)
MEMBER (A)**

**(SURESH KUMAR MONGA)
MEMBER (J)**

vmr.